# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 754/2015 O.A. No. 269/2015

New Delhi this the 26th day of May, 2017

## Hon'ble Shri V. Ajay Kumar : Member (J) Hon'ble Shri Shekhar Agarwal : Member (A)

 Ram Das, Post-Painter, S/o Shri Dwarika Prasad, Age 52 years, Posted at Ward No.197, Pul Pahladpur (EEM-III), SDMC, Lajpat Nagar Zone, New Delhi.

Razibuddin, Post-Mason,
 S/o Shri Hakimuddin Abbasi,
 Age 50 years,
 Posted at Pul Pahladpur, Ward No.198 (EEM-III),
 SDMC, Lajpat Nagar Zone,
 New Delhi.

Ram Rattan, Post-Beldar,
 S/o Shri Bannari,
 Age 50 years,
 Posted at Ward No.185, Tughlakabad Extension (EEM-III),
 SDMC, Lajpat Nagar Zone,
 New Delhi.

 Khem Raj, Post-Chowkidar, S/o Shri Mani Raj, Age 58 years, Posted at Ward No.198, Pul Pahladpur (EEM-III), SDMC, Lajpat Nagar Zone, New Delhi.

5. Jai Pal, Post-Beldar, S/o Shri Lakhi Ram, Age 50 years, Posted at Ward No.156 (EEM-I), Defence Colony, SDMC, Lajpat Nagar Zone, New Delhi.

Rajkumar, Post-Beldar,
 S/o Shri Surjee,
 Age 52 years,
 Posted at Ward No.198, Pul Pahladpur (EEM-III),
 SDMC, Lajpat Nagar Zone,
 New Delhi.

7. Shri Dev Kumar Sukala, Post-Beldar, S/o Shri R.N. Sukala, Age 52 years,

Posted at EEM-III, Lajpat Nagar, Central Zone, SDMC, New Delhi.

- 8. Suburam, Post-Beldar, S/o Shri Harphool, Age 59 years, Posted at 189, Sangam Vihar, EEM-III, Lajpat Nagar Zone, SDMC, New Delhi.
- 9. Vijay Singh, Post-Beldar, S/o Shri Sukram, Age 52 years, Posted at Ward No.197, Pul Pahladpur (EEM-III), SDMC, Lajpat Nagar Zone, New Delhi.
- 10.Ramji Lal, Post-Mason, S/o Shri Mool Chand, Age 55 years, Posted at Ward No.185, Tughlakabad Extension, EEM-III, SDMC, Lajpat Nagar Zone, New Delhi.
- 11.Shri Charan Singh, Post-Chowkidar, S/o Shri Ami Chand, Age 51 years, Posted at Ward No.178, EEM-III, South Zone, Green Park Zone, SDMC, New Delhi.
- 12.Uday Raj, Post-Chowkidar, S/o Shri Bhoj Raj, Age 58 years, Posted at Ward No.182, Madangir, SDMC, SKT Engineering, M-III, Green Park Zone, New Delhi.
- 13.Tota Ram, Post-Mason,
  S/o Sh. Ghanshyam,
  Posted at Ward No.205, Sarai Julena,
  EEM-2, SDMC, Lajpat Nagar Zone,
  New Delhi. .... Petitioners

(By Advocate: Ms. Garima Sachdeva with Ms. Shruti Munjal)

#### Versus

- Dr. Puneet Kumar Goel, IAS
   Commissioner
   South Delhi Municipal Corporation,
   Dr. S.P. Mukherjee, Civic Centre,
   J.L. Nehru Marg,
   Minto Road, New Delhi-110002.
- 2. Sh. Uday Singh Chaudhary, Deputy Commissioner North Delhi Municipal Corporation, Green Park, South Zone, New Delhi.
- 3. Ms. Mona Srivastava,
  Deputy Commissioner,
  South Delhi Municipal Corporation,
  Jal Vihar, Lajpat Nagar, New Delhi.

Mr. P. K. Gupta, IAS
 Commissioner,
 North Delhi Municipal Corporation,
 Dr. S.P. Mukherjee, Civic Centre,
 J.L. Nehru Marg,
 Minto Road, New Delhi-110002.

.. Respondents

(By Advocate: Mr. R. K. Jain for R-1 to 3 and Mr. Manjeet Singh Reen for R-4)

## ORDER (ORAL)

## By Mr. V. Ajay Kumar, Member (J):

Heard both sides.

- 2. When this matter was taken up for hearing, learned counsel for R-4 while producing order dated 24.05.2017 submits that they have fully complied with the orders of this Tribunal by passing the said speaking order.
- 3. Accordingly, the C.P. is closed. Notices issued to the alleged contemnors are discharged. However, the petitioners are at liberty to challenge the said order passed by the respondents, if they are still aggrieved, in accordance with law.

(Shekhar Agarwal) Member (A)

(V. Ajay Kumar) Member (J)

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